

ITEM NO.27 Court 5 (Video Conferencing) SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA No. 372/2019 20-11-2019 in SPLA No. 373/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, EXEMPTION FROM FILING O.T.,

WITH

CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019 (XI)

(EXEMPTION FROM FILING O.T., IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 13536/2020 (XI)

(CONDONATION OF DELAY IN FILING, EXEMPTION FROM FILING O.T. PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES PERMISSION TO FILE LENGTHY LIST OF DATES PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

SLP(C) No. 5025-5026/2020 (XI)

(IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 109597/2020 - EXEMPTION FROM FILING O.T. PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 20-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Ms. Devanshi Singh, Adv
 Ms. Ragini Pandey, Adv
 Ms. Diksha Rai, AOR

For Respondent(s) Mr. Abhinav Gupta, Adv.
 Mr. Pankaj Kumar Singh, Adv.
 Mr. Satpal Singh, AOR

Mr. Purushottam Sharma Tripathi, AOR
Mr. Abhishek Tripathi, Adv
Mr. Vijay Pratap Singh, Adv
Mr. Ravi Chandra Prakash, Adv
Mr. Mukesh Kumar Singh, Adv
Mr. Amit, Adv

UPON hearing the counsel the Court made the following
O R D E R

List after ensuing Deepawali holidays.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master